

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SURYAJYOTI SPINNING MILLS LTD Date of Commencement of Liquidation: 30-06-2023; List of Stakeholders as on Date: 17-01-2024; Name of IP: Mr. Gonugunta Madhusudhan Rao; Process Number: 1; Last 5 digit of registration number: 10360

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	8903111885	3	8903111885				Annexure 3
4	Unsecured financial creditors	4	497806892				497806892.00		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	7	12805244	6	4210808.00		8594436.00		Annexure 6
7	Operational creditors (Government Dues)	4	73341341	2	23371869		49969472		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	51	932134398	45	376733869		555400529		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	351165746	1	236419608.00		114746138.00		Annexure 9
Total		71	10770365506	57	9543848039	0	1226517467		